

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

C.P. (IB)/143(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **ANURADHA MUTHAPPA RAI V/s TUNGBHADRA
SUGAR WORKS LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. J. D'souza for the Financial Creditor is present and Adv. Amardev for the Corporate Debtor is also present.
2. Ld. Counsel is directed to file the hard copy of the petition. The parties are also directed to place the hard copy of their submissions on the next date of hearing, so as to proceed further.
3. List this matter on **28.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)